

High Court of Jammu and Kashmir at Srinagar.

No: 870

Order

Dated: 6/10/2018

Sanction is hereby accorded to the additional allotment of funds in favour of the following Courts, under Major Head 2014-Adm. Of Justice, Sub Head 0488-D&S Judges, under various object heads during the current financial year 2018-19 as per detail given below:-

S.No.	Name of the Court	Rs. In lacs.						
		001 Salary.	002 T.E.	007 O.E.	014 POL	054-Furniture and furnishings	641-P&ORB (NPS)	006 Tele phone
1	Pr. D&S Judge, Anantnag.	---	---	0.30	0.30	---	0.50	---
2	Spl. Judge, Anti-corruption, (CBI Cases) Srinagar.	20.00	---	---	---	---	0.30	0.15
3	Pr. D&S Judge, Baramulla.	20.00	---	---	---	---	---	---
4	Pr. D&S Judge, Poonch.	---	---	0.20	0.20	---	---	---
5	3 rd . Addl. D&S Judge Srinagar.	30.00	0.35	---	---	---	---	---
6	Forest Magistrate, Srinagar.	---	0.30	0.20	---	---	---	---
7	C.J.M. Pulwama.	20.00	0.40	---	---	---	---	---
8	C.J.M. Sopore.	15.00	---	---	---	---	---	0.15
9	C.J.M. Udhampur.	---	---	0.10	---	---	---	---
10	C.J.M. Anantnag.	15.00	---	0.10	0.20	---	6.30	---
11	Spl. Mob. Mag. (Tr), Jammu.	---	---	---	---	0.30	---	---
12	Munsiff, Aishmuqam.	---	---	---	---	0.40	---	---
13	Munsiff, Chadoora.	4.50	---	---	---	---	0.55	---
14	Munsiff, Sogam.	9.00	0.50	0.10	0.20	---	---	---
15	Munsiff, Kulgam.	---	0.20	0.15	0.20	---	0.40	0.10
16	Munsiff, Pampore.	---	0.30	0.20	0.15	---	0.20	---
17	3 rd . Addl. Munsiff, Jammu.	10.00	---	0.10	0.15	---	0.30	---
18	Addl. Mob. Mag. Bandipora.	---	---	---	---	---	0.50	---
19	Addl. Mob. Mag. Ganderbal.	---	---	---	---	---	0.50	---
20	Addl. Mob. Mag. Awantipora.	---	0.40	---	---	0.30	---	---
21	Distt. Magistrate, Ramban.	5.00	---	---	---	---	0.40	---

By Order.

No: 39744-81/AC

Dated: 6/10/2018

Copy to the:-

- 1-3. Pr. D&S Judge, Anantnag/Baramulla/Poonch.
4. Spl. Judge (Anti-corruption) CBI Cases, Srinagar.
5. 3rd. Addl. D&S Judge, Srinagar.
6. Forest Magistrate, Srinagar.
- 7-10. C.J.M. Pulwama/Sopore/Anantnag/Udhampur.
11. Spl. Mobile Magistrate (Tr), Jammu
- 12-16. Munsiff, Aishmuqam/Chadoora/Sogam/Kulgam/Pampore.
17. 3rd. Addl. Munsiff, Jammu.
- 18-20. Addl. Mobile Magistrate, Bandipora/Ganderbal/Awantipora.
21. District Magistrate, Ramban.
22. Treasury Officer, Sub Try. Distt. Court complex, Janipur, Jammu.
23. Try. Officer, Saddar Try. Srinagar.
- 24-37. Treasury Officer, Anantnag/Baramulla/Poonch/Pulwama/Sopore/Aishmuqam/Chadoora/Sogam/Kulgam/Pampore/Bandipora/Ramban/Ganderbal/Awantipora.
..... for information and necessary action.
38. Order Book.

91c nic for up-landship

[Signature]

[Signature]
Deputy Registrar (Accts) 6/10
21

[Signature]
Deputy Registrar (Accts) 6/10
21